

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:885
ANSWERED ON:28.07.2000
EXPORT OF SPICES
ASHOK ARGAL

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the steps taken by Spices Board to encourage the export of spices, particularly from Madhya Pradesh during the last three years;
- (b) whether any higher officers of Spices Board has visited the central part of the country during above period;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

- (a): A number of schemes are implemented by the Spices Board for the benefit of registered spices exporters including those from Madhya Pradesh, for promoting export of spices from India. Apart from general trade policy reforms, some of the steps taken to enhance exports of spices include rationalisation of cess on export of spices @ 0.5% to make them price competitive in the overseas market, implementation of brand promotion schemes like `Indian Spices` Logo awarded to exporters of value added spices and the grant of `Spice House Certificate` to exporters of spices in bulk who adhere to quality standards; setting up of laboratories for testing of products to ensure quality, technology transfer, process upgradation and product development.
- (b) & (c): Yes, Sir. As a part of the efforts to improve export of spices, the senior officers of the Spices Board have visited the Central part of country during the last three years for organising exporter`s meetings, quality improvement training programmes and seminars etc. However, such visits are more frequent in chilli, turmeric and seed spices growing areas.
- (d): Does not arise.